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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP 199-A/2016 with TP No. 199/397-398/NCLT/AHM/2016  
CA. 112/2013 with C.P. No. 198/397-398/NCLT/AHM/2007**

**Coram: HON'BLE MR. BIKKI RAVEENDRA BABU  
MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017**

Name of the Company: Jagran Prakashan Ltd.  
V/s.  
Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. DHRUV DEWAN	Advocate	Petitioner	}
2.	MR. KOSTUBH DEVNANI	Advocate	"	
3.	SOURABH SOPARKAR	SR. ADVOCATE	RESPONDENT No. 5 & 6	}
4.	SANDEEP SINGHI	ADVOCATE		
5.	POONAM MATHUR			
6.	TRISHA MATHUR			
7	Pallav Kumar with Rohan Shah	Advocate	Res. No. 2	<u>Pallav</u>
8)	Priyanka Parmar (for Nilesh Trivedi Trivedi's Law office)	Advocate	Res. No: 7	<u>Priyanka</u>

**ORDER**

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostubh Devnani present for Petitioner.

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Ms. Poonam Mathur with Learned Advocate Ms. Trisha Baxi present for Respondents No.5 and 6. None present for Respondents No. 3. Learned Advocate Mr. Pallav Kumar with Learned Advocate Mr. Rohan Shah present for Respondent No.2. Learned Advocate Ms. Priyanka Parmar i/b Learned Advocate Mr. Nilesh Trivedi present for Respondent No.7.

Heard arguments of Learned Senior Counsel for Respondents No. 5 and 6.

For continuation of arguments of Respondents.

List the matter on 12.12.2017.

Dated this the 11th day of December, 2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**